(क) तथा (ग). मूंचना एकत्र की बा रही है भीर पूरी हो जाने पर वह सभा-पटल पर रक्ष दी जाएगी।

भी भक्त बत्तेण : क्या माननीय मंत्री जी इस समय तक जो बंबेजी मैन्युवल वगैरह का हिन्दी में बनुवाद हुवा है उसकी प्रगति से सन्तुब्ट हैं, बीर यदि नहीं तो क्या इस बारे में कुछ तेजीं से कदम उठाने का विचार किया जा रहा है ?

Shri Datar: I could not follow the latter part of the question.

Mr. Speaker: He wants to know whether the Minister is satisfied with the progress of the work.

Shri Bhakt Darshan: Are any special steps being taken?

Shri Datar: So far as this question is concerned, the first and the fairly important task is the finalisation of the scientific and other terminologies in Hindi. That work is being carried on by the Ministry of Education They have finalised words in respect of about eight subjects, and provisional lists have been prepared in respect of the other twelve. as soon as this is over, it will be possible for the various Ministries to undertake the translations of other Acts or rules or manuals. Then, so far as these Central Acts are concerned, it would be for the Law Ministry to undertake the translation.

भी मक्त बर्मन: यह जो टैकनिकल टब्नं का हिन्दी में अनुवाद हो रहा है क्या इसके बारे में कोई निश्चित अवधि बतायी जा सकती है कि कब तक यह कार्य पूरा हो जायेगा?

Shri Datar: As the questioner himself has stated, this work has to be completed by 1960. That is the provisional date.

Shri B. Das Gupta: May I know whether the Report of the Official Language Commission itself has been translated into Hindi or not?

Shri Datar: The translation is being done.

San Thimmalab: When we have decided to replace English by Hindi, may I know whether any attempts have been made by Government to translate important and valuable books of English into Hindi?

Shri Datar: Let us first translate the Acts and the manuals. Then, that question might be considered.

Banking Facilities in Jute Growing Centres

*1392. Shri Rameshwar Tantia: Will the Minister of Finance be pleased to state:

- (a) whether banking facilities in the jute growing centres are very madequate for the small traders and cultivators; and
- (b) whether Government are taking some steps for giving them facilities of advances to check the falling price of jute?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes.

(b) In view of the small amounts involved and the nature of the security which cultivators and small traders are able to offer, it has not been possible for commercial banks to provide banking and credit facilities in the jute growing areas. Advances are, however, made to the cultivators of jute by the State Government in West Bengal and the question of organising an adequate number of cooperative societies has been under consideration.

Shri Rameshwar Tantia: May I know whether it is a fact that some years ago on account of the very small stock in Calcutta jute mills, the Reserve Bank directed the scheduled banks in the mofussils not to give credit facilities to the jute traders? If so, may I know whether in view of the fact that the position is now the reverse and the cultivators cannot sell their jute at reasonable prices, the Reserve Bank will again direct the mofussil banks in the States to give credit facilities liberally?

Shri B. R. Ehagat: We are not aware of any such directive.

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Shri Prabhat Kar: May I know whether the State Bank which was asked to open branches in the rural areas would be asked to give credit facilities to the cultivators?

Shri B. R. Bhagat: This particular question of giving facilities to the cultivators cannot be very adequately tackled by opening of branches or commercial banks, because, firstly, the amounts required by the cultivators, is very small, being of the order of Rs. 100 or Rs 200. That can better be looked after by the co-operative societies. All that work is taken up by the Reserve Bank in consultation and in co-operation with the various State Governments. For example, the Government of West Bengal has started a few co-operative societies, and the same facilities can be provided in other States as well.

Shri Panigrahi: May I know whether any amount has been advanced to the Government of Orissa to provide facilities to the jute growers in Orissa?

Shri B. R Bhagat: We have no information. The Government of West Bengal has set apart a sum of Rs. 25 lakhs in their budget for giving advances to the co-operative societies. We have no information whether such budget provision has been made by either the Government of Orissa or the Government of Bihar or even the Government of Assam.

Shri Thirumala Rac: May I know the actual amount of credit that has been distributed to these jute growers in West Bengal through the cooperative movement or co-operative societies?

Shri B. R. Bhagat: It is very difficult to compile those figures, but as I said, in the budget, a provision of Rs. 25 lakhs exists. I am not in a position to say how much has been spent out of that.

Shri Rameshwar Tantia: In spite of the fact that Bihar is the chief juie growing area, the credit facilities are not quite the same as they were in the previous year, not only in the case of the small traders but even in the case of the big vyaparis.

Shri B. R. Bhagat: The hon. Member is giving information.

Silicones

- *1393. Shri Brajeshwar Prasad: Will the Minister of Education and Scientific Research be pleased to state:
- (a) whether the Central Building Research Institute, Roorkee, has done any work on silicones for protection of masonry;
 - (b) if so, with what results;
- (c) the constituents required for manufacture of this material;
- (d) whether any other protective treatment for mud-houses are under experiment in the Institute; and
 - (e) if so, with what results?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Yes, Sir

- (b) Results have shown that application of silicones on kutcha mud walls can afford protection monsoon within a reasonable cost.
- composition of silicones (c) The varies according to their use Main constituents are: Chlorine and sand.
 - (d) Yes, Sir.
- (e) Experiments are still in progress.

National and State Highways in Tripura

- *1394. Shri Dasaratha Dob: Will the Minister of Home Affairs be pleased to state:
- (a) the names of National and State Highways in Tripura; and
- (b) the basis on which they have been declared as such?

The Minister of State in the Ministry of House Affairs (Shri Detar): (a). At present there are no National or State Highways in Tripura.